Central Administrative Tribunal Principal Bench, New Delhi

CP No.386/2016 IN T.A. No. 29/2012

This the 16th day of August, 2016

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)

Tulsi Ram Rastogi, S/o Late Dharamvir Rastogi, R/o 1-102, Friends Apartment, 49, I.P. Extension, Delhi-110092. ... Petitioner

(By Advocate Shri Sunny Choudhary with Shri Abhilash Atri)

VERSUS

- Shri Naresh Kumar, Chairperson, New Delhi Municipal Council (NDMC) Palika Kendra, Parliament Street, New Delhi-110001
- Ms.Chanchal Yadav, Secretary, New Delhi Municipal Council (NDMC) Palika Kendra, Parliament Street, New Delhi-110001
- Shri R.P.Gupta,
 The Director (Education),
 New Delhi Municipal Council (NDMC),
 Palika Kendra, Education Establishment-1,
 Parliament Street,

New Delhi-110001.

...Respondents

(CP No.386/2016)

(2)

Order (oral)

Per Sudhir Kumar, Member (A)

After advancement of some arguments, learned counsel for the petitioner seeks leave & permission to withdraw the present Contempt Petition, with liberty to approach the appropriate forum, which permission is granted. The Contempt Petition is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma) Member (J) (Sudhir Kumar) Member (A)

/kdr/